

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12.04.2019

O.A./260/484/2015

PRASHANTA KUMAR KHILLAR

-V/S-

A.G

ITEM NO:40

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. K. Patra

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld. Counsel for the respondents is present.</p> <p>No one was present on behalf of the applicant on previous date i.e. on 05.04.2019.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>